

SECTION IVB

Listed on 31.8.2016
Court No.R-1

IN THE SUPREME COURT OF INDIA Item No. 73
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL(CIVIL)NOS.
34626-27, 34669-70 OF 2015 AND 346 OF 2016

Rajinder Singh & Ors. Etc. ...Petitioner(s)

Versus

Land Acquisition Collector & Anr. Etc. ...Respondent(s)

OFFICE REPORT

The matters above mentioned were listed before the
Ld. Registrar on 14.7.2016 when the following order was
passed :-

" Four weeks' time, as last
opportunity, is granted to all the served
respondents in all the matters for filing
counter affidavit.

List again on 31.8.2016."

SLP (C) No. 34626-27/2015

It is submitted that there are two common
respondents in this matter. Mr. Birender Kumar Mishra,
Advocate for respondent Nos. 1-2 has not filed Counter
Affidavit so far.

Service of show cause notice is complete.

SLP (C) No. 34669-70/2015

It is submitted that there are two respondents in
this matter. Mr. Birender Kumar Mishra, Advocate for
respondent Nos. 1-2 has not filed Counter Affidavit so
far.

Service of show cause notice is complete.

SLP (C) No. 346/2016

It is submitted that Mr. Sureshan P., Advocate
filed Vakalatnama and Memo of Appearance on behalf of
both the respondents. However, he has not filed Counter

Affidavit on their behalf so far.

Service of show cause notice is complete.

The matters above mentioned are listed before the
Ld. Registrar's Court with this office report.

Dated this the 30th day of August, 2016.

ASSISTANT REGISTRAR

Copy to :-Mr. R. C. Kaushik, Adv.

Mr. Sureshan P., Adv.

Mr. Birender Kumar Mishra, Adv.

ASSISTANT REGISTRAR

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